

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 143 of 2011 in
D.F.R. No. 667 of 2011

Dated 11th—July, 2011

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Kinesco Power and Utilities Private Ltd.

....Appellant (s)

Versus

Kerala State Electricity Regulatory Comm. &O Anr.

Respondent (s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan,
Ms. Swapna Seshadri

ORDER

I.A No. 143 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on
02.08.2011. Dasti service is permitted.

Post the matter on **02.08.2011.**

(V. J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS